

IN THE HIGH COURT OF JUDICATURE AT PATNA
ELECTION PETITION No.4 of 2026

Ram Narayan Yadav son of Late Shri Raghunath Yadav, Resident of Village
-Gangapur, P.O. Gangapur, P.S. Lakhsaur, District-Madhubani.

... .. Petitioner/s

Versus

1. Nitish Mishra Village/Post- Tharhi, P.S. Andhratharhi, Madhubani
2. Abdul Irfan Village-Sangram, P.O.-Tulapatganj, P.S.-Arariya Sangram,
District-Madhubani
3. Umar Aftab Akhtar, Village-Raiyam West, Post-Raiyam, P.S.-Bhairavsthan,
District-Madhubani
4. Om Prakash Poddar Village-Nagar Parishad Jhanjharpur, Ward-01, P.S./P.O.-
Jhanjharpur, District- Madhubani
5. Krishna Narayan Jha Village/P/O.-Kaithiniya, P.S.-Jhanjharpur R.S., District.
-Madhubani, PIN-847403
6. Krishna Kumar Sahu Village-Vishnupur, P.O.-Ber, P.S.-Kusheshwarsthan,
District-Darbhanga

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Gopal Krishna, Advocate
Ms. Priya Kumari, Advocate
Mr. Shiv Shankar Prasad Yadav
For the Respondent/s : Mr. Siddhartha Prasad

CORAM: HONOURABLE MR. JUSTICE ASHOK KUMAR PANDEY
ORAL ORDER

5 15-04-2026 Learned counsel for the petitioner has submitted that
the names of respondent nos. 2 and 5 may kindly be deleted.

2. He is permitted to delete the same.

3. Learned counsel has further submitted that earlier
an Affidavit has filed and the term of said Oath Commissioner
has expired.

4. As such, he may be permitted to substitute the
same.



5. List this case on 27.04.2026.

(Ashok Kumar Pandey, J)

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